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- (c) With a view to protecting the interest of the domestic industry. Government have taken the following measures:—
 - (i) Application of the provisions of Meat Food Products Order, 1973 and the Prevention of Food Adulteration Act upon the imported poultry products also.
 - (ii) Import duty on Meat and edible of ats of poultry (cuts and offals) increased from 35% to 100%.
 - (iii) Import of poultry products made subject to Phyto Sanitary permits from the Ministry of Agriculture.

Restriction on Import of Meat

2023 SHRI RAMA MUNI REDDY SIRIGIREDDY:

SHRI K. RAMA MOHANA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the restriction on import of meat and meat products, imported through the Livestock Importation (Amendment) Act, 2001, is WTO compatible and is provided for in the WTO Agreement; and
- (b) if not, how Government are thinking of preventing imports from other countries?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (PROF. CHAMAN LAL GUPTA): (a) Yes, Sir.

(b) Does not arise.

Karnataka Proposal for Research in Neera

2024. SHRI K.C. KONDAIAH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Defence Food Research Laboratory, Mysore is ready to carry out research and develop a technology to preserve, protect and provide Neera as a soft drink to the consumers:
- (b) if so, whether Karnataka Government has requested to undertake research in Neera; and
 - (c) if so, what is the progress made thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (PROF. CHAMAN LAL GUPTA): (a) Yes, Sir.

(b) and (c) in a meeting held on 07.11.2001, Government of Karnataka requested Central Food Technological Research Institute, Mysore and Defence Food Research Laboratory, Mysore to undertake necessary research work in this regard.

Export Potentials for Processed Foods and Marine Products

- 2025. SHRI MAN MOHAN SAMAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether Government have assessed the potential of various processed foods and marine products in India for export;
 - (b) if so, the details thereof, State-wise:
 - (c) the names of food processing units using foreign brand names;
- (d) whether Orissa has got a very good potential in marine processing units;
 - (e) if so, the measures taken in this regard; and
- (f) the total number of food processing units with 100 per cent export orientation. State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING !NDUSTRIES (PROF. CHAMAN LAL GUPTA) : (a) Yes, Sir.

(b) Comprehensive studies have been made on export potential of select processed fruit and vegetable products through professional agencies. The above studies, however, 'do not cover State-wise potential.

As regards Marine Fisheries, the harvesting within territorial water is optimum or more in almost all the States. However, some of resources of Indian EEZ viz., Tuna, Perches, Crockers, Carangids etc. are under exploited.

Aquaculture also has good potential for production and export of shrimp and prawn (scampi) from brackish water and freshwater areas.